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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 32/58,59/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

Name of the Company:

Dhani Ram Sharma

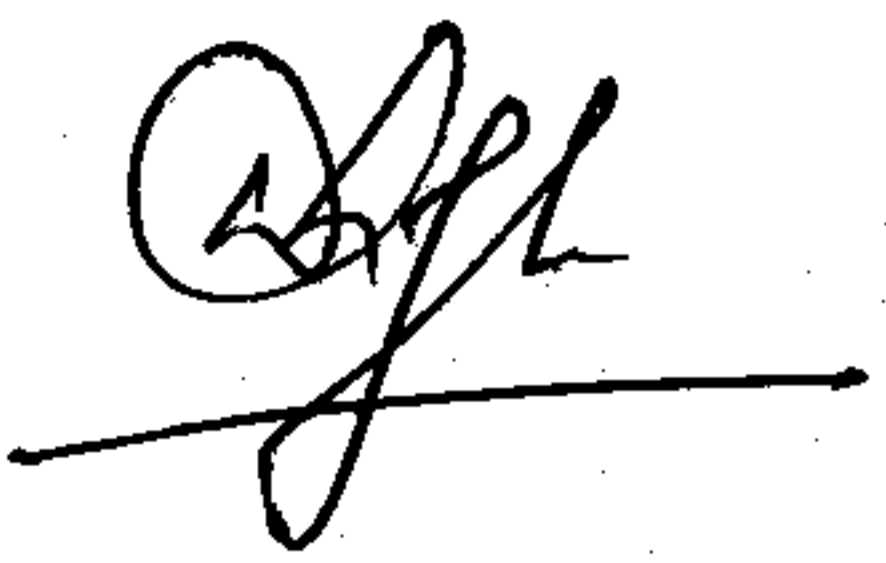
V/s.

Mrs. Puspa Duneja & Anr.

Section of the Companies Act:

Section 58, 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	DHIRAJ KUMAR JHA	PCS	DHANIRAM SHARMA	
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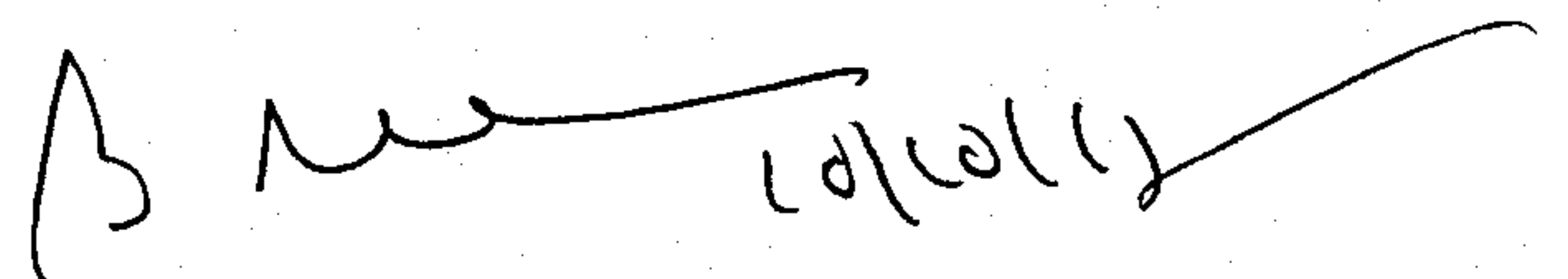
2.

ORDER

Learned PCS Mr. Dhiraj Kumar Jha present for Appellant. None present for Respondents.

Heard arguments of Learned PCS for appellant on admission.

Order reserved.



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of October, 2017.